

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 298 OF 2019 & IA No. 1280 OF 2019

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Koppal Green Power Limited **Appellant(s)**

Versus
Gulbarga Electricity Supply Company Limited **Respondent(s)**

Counsel for the Appellant(s) : Swapna Seshadri

Counsel for the Respondent(s) :

ORDER

Pleadings are complete.

List the matter for hearing on **23.01.2020**. Meanwhile, parties are directed to file written submissions by next date of hearing.

Ravindra Kumar Verma
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

MK